

*Suspension*

**IN THE CENTRAL ADMINISTRATIVE TRIBUNAL**  
**AHMEDABAD BENCH**

*2*

**O.A. No.** 410 of 1991  
~~Ex-A.O.~~

**DATE OF DECISION** 17.12.1991

Shri Chandrakantbhai R. Rathod Petitioner

Mr. B.C. Patel Advocate for the Petitioner(s)

Versus

Union of India & Ors. Respondent

Advocate for the Respondent(s)

**CORAM :**

The Hon'ble Mr. R.C. Bhatt : Member (J)

The Hon'ble Mr.

1. Whether Reporters of local papers may be allowed to see the Judgement ?
2. To be referred to the Reporter or not ?
3. Whether their Lordships wish to see the fair copy of the Judgement ?
4. Whether it needs to be circulated to other Benches of the Tribunal ?

Chandrakantbhai Ramsinghbhai  
Rathod

.. Applicant

Versus

Union of India & Ors.

.. Respondents

O.A. No. 410 of 1991

O R D E R

Dated : 17.12.1991

Per : Hon'ble Mr. R.C. Bhatt .. Member (J)

Heard Shri B.C. Patel, learned advocate for the applicant. The applicant has given an application for withdrawal of this application reserving his right of filing the same in future against the order of suspension. Permission to withdraw granted. The application is disposed of as withdrawn.

Resd  
( R C Bhatt )  
Member (J)

\*Mogera